

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 131**

**C.P.(CAA)/8(CH)2024**  
**(Second Motion)**

**IN THE MATTER OF**

**K S Nutritions And Food Private  
Limited**

...

**Transferor Company**

**And**

**Dhansamridhi Finance Pvt. Ltd.**

...

**Transferee Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 09.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 07.06.2024.

Sd/-

**Court Officer**